NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/668/(IB)/CB/2017

NAME OF THE PETITIONER(S)

: UNION BANK OF INDIA

NAME OF THE RESPONDENT(S)

: STAR AGRO MARINE EXPORTS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Bragavat Knohran Revolthy. S.

Counsel for the Financial Crech'tox:

ORDER

Counsel for the Applicant present. Heard the submissions. The Registry is directed to issue notice to the Corporate Debtor. Counsel for the Petitioner is also directed to issue a private notice to the Corporate Debtor at its Registered Office address. Counsel for the Petitioner submitted that as per the relevant rules, notice along with the copy of the petition was sent to the Registered Office address of the Corporate Debtor, which has been returned as unclaimed. Put up on 12.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk